

Item No.19



**Central Administrative Tribunal
Principal Bench: New Delhi**

**O.A. No.3793/2017
M.A. No. 2096/2021**

This the 13thday of August, 2021

Through Video Conferencing

**Hon'ble Ms. Manjula Das, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**

Sh. Dalip Singh Verma (D.S. Verma)
S/o Late Sh. Het Ram,
R/o Flat No 50, St. Ann CGHS Plot No. 8 A,
Sector 7 Dwarka, New Delhi – 110075,
Aged about 58 years,
Presently posted as Assistant Director (Education)
District Southwest (B)
Group 'B'

...Applicant

(By Advocate: Ms. Jasvinder Kaur)

Versus

1. GNCTD
Through Chief Secretary,
Delhi Sachivalaya,
I P Estate, New Delhi.
2. Pr. Secretary, DTE. Of Vigilance, GNCTD,
Delhi Sachivalaya,
I P Estate, New Delhi.

...Respondents

(By Advocates: Mr. R. V. Sinha with Mr. Amit Sinha)

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**ORDER (ORAL)****Hon'ble Ms. Manjula Das, Chairman****M.A. No. 2096/2021**

The present Application has been filed by the applicant seeking withdrawal of O.A. No. 3793/2017. Learned counsel for the applicant submitted at the Bar that during the pendency of the O.A., the final order has been passed by the respondents. She sought permission to withdraw the O.A. with liberty to challenge the said order.

2. Permission is accorded. Accordingly, the M.A. is allowed and the O.A. is dismissed as withdrawn with liberty as aforesaid. There shall be no order as to costs.

(A.K. Bishnoi)
Member (A)

(Manjula Das)
Chairman

August 13, 2021

/sunil/jyoti/mbt/ankit/dd/